CENTRAL ELECTRICITY REGULATORY COMMISSION

4th Floor, ChanderlokBuilding ,36, Janpath, New Delhi- 110001 Ph: 23753942 Fax-23753923

Petition No. 537/TT/2014

Date: 6.11.2015

To
The Deputy General Manager,
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

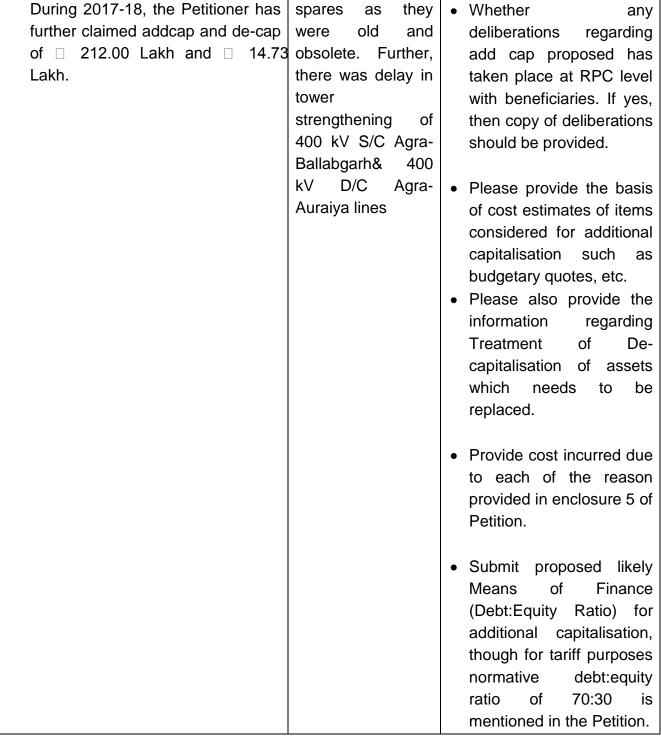
Subject:-Truing up of Transmission tariff for the tariff block 2009-14 and determination of Transmission Tariff for the tariff block 2014-19 for Transmission System associated with Auraiya Gas Power Project in Northern Region.

Sir,

With reference to your petition mentioned above, I am directed to request you to furnish the following information under Regulation 87(2) of the Central Electricity Regulatory Commission(Conduct of Business) Regulations, 1999, on an affidavit, with an advance copy to the respondents/ beneficiaries, latest by 13.11.2015:-

- a) The Petitioner has submitted the add cap of □ 66.62 Lakh and de-capitalization of □ 3.18 Lakh in FY 2014-15. However, in Auditor's certificate in Enclosure 2 (page 41) of the Petition, the projected expenditure in FY 2014-15 is □ 67.00 Lakh. In this regard, please provide proper justification.
- b) Additional capitalization for the tariff block 2009-14 has been claimed in the Petition and the reasons are summarised below. In this regard, please arrange to provide the clarifications/additional information as given in table below:

Petition	Rationale		Clarifications/Additional
			Information Required
a) During 2014-15, the Petitioner has	The addcap	is on	Please provide
claimed addcap and de-cap of $\ \square$	account	of	supporting documents
66.62 Lakh and 3.18 Lakh.	retrofitment	and	such as correspondence
Further, there is addcap of \square	replacement	of	with OEMs or any other
171.00 Lakh during 2016-17.	equipments	and	documents.



Yours faithfully,

(V.Sreenivas) Deputy Chief (Legal)